

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 13 of 2010, 198 of 2010 and 42 of 2011

Dated: 15th November, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta Judicial Member**

Appeal No. 13 of 2010

Ispat Industries Limited	Versus Appellant (s)
M.S.E.D.C.L & Ors.		... Respondent (s)

Appeal No .198 of 2010

Ispat Industries Limited	Versus Appellant (s)
M.S.E.D.C.L & Ors.		... Respondent (s)

Appeal No. 42 of 2011

Maharashtra State Electricity Distribution Co. Ltd.	Versus	... Appellant (s)
M.E.R.C. & Ors.		... Respondent (s)

Counsel for the Appellant (s)
(in Appeal Nos. 13 and 198 of
2010)

: Mr. G. Umapathy

(In Appeal No. 42 of 2011)

: Mr. Vikas Singh, Sr. Adv.
Mr. Abhishek Mitra

Counsel for the Respondent(s)
(in Appeal Nos. 13 and 198 of
2010)

: Mr. Vikas Singh, Sr. Adv. for
R-1.
Mr. Buddy A. Ranganadhan for
R-2.

(In appeal No. 42 of 2011)

: Mr. Buddy A. Ranganadhan
for R-1.

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ORDER

Heard the learned counsel for the appellant in Appeal Nos. 13 of 2010 and 198 of 2010. He wants to continue his submissions.

Post the matter for further hearing on **2nd December, 2011.**

(Rakesh Nath)
Technical Member

(P.S.Datta)
Judicial Member

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